रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-20052026-272748
CG-DL-E-20052026-272748

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 345] नई दिल्ली, बुधवार, मई 20, 2026/वैशाख 30, 1948
No. 345] NEW DELHI, WEDNESDAY, MAY 20, 2026/VAISAKHA 30, 1948

विधि और न्याय मंत्रालय

(विधायी विभाग)

(विधि साहित्य प्रकाशन)

शुद्धिपत्र

नई दिल्ली, 20 मई, 2026

सा.का.नि. 380(अ).— भारत सरकार के विधि और न्याय मंत्रालय, विधायी विभाग, विधि साहित्य प्रकाशन की अधिसूचना, जिसे संख्या सा.का.नि. 180(अ), तारीख 12 मार्च, 2026 द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (i) में प्रकाशित किया गया था, के पृष्ठ 11 पर, अनुसूची के स्तम्भ 13 की प्रविष्टि में, "आवश्यक नहीं है", शब्दों के स्थान पर "आवश्यक है" शब्द पढ़ें।

[फा. सं. ए-12018/3/2017.वि.सा.प्र.(प्रशा.)]

अश्वनी, संयुक्त सचिव एवं विधायी परामर्शी

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

(VIDHI SAHITYA PRAKASHAN)

CORRIGENDUM

New Delhi, the 20th May, 2026

G.S.R. 380(E).— In the notification of the Government of India in the Ministry of Law and Justice, Legislative Department, Vidhi Sahitya Prakashan, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 180 (E), dated the 12th March, 2026, at Page 17, in the entries under column (13) of the Schedule, for "is not necessary", read "is necessary".

[F. No. A-12018/3/2017-VSP(A)]

ASHVANI, Jt. Secy. and Legislative Counsel

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

SARVESH KUMAR SRIVASTAVA Digitally signed by SARVESH KUMAR SRIVASTAVA Date: 2026.05.20 23:14:25 +05'30'